STATEMENTS OF PUBLIC ACCOUNTS COMMITTEE

PROF. RASHEEDUDDIN KHAN (Nominated): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the statements showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of the following Reports: —

(i) Eight-ninth Report (6th Lok Sabha) on Direct Taxes.

(ii) Njnety-fourth Keport (6th Lok Sabha) on Delhi Milk Scheme.

(iii) One hundred and third Report (6th Lok Sabha) on Three Government Hospitals in Delhi.

(iv) Eleventh Report (7th Lok Sabha) on arrears of rent of telephone circuits etc. and purchase of lead sleeves.

(v) Twelfth Report (7th Lok Sabha) on Voluntary Disclosure of Income and Wealth Scheme, 1975.

"(vi) Thirtieth Report (7th Lok Sabha) on Indian Council of Agricultural Research.

REPORTS OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRI ROSHAN LAL (Himachal Pradesh); Sir, I beg to lay on the Table a copy each of the following Tour Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:

(ii) Report of the Study Tour of Study Group II of the CommitteeI on its visit to Srinagar, Jammu, Jullundur, Amritsar, Nangal and Chandigarh during October, 1981.

STATEMENTS OF THE COMMITTEE ON THE WELFARE OF SCHED-ED CASTES AND SCHEDULED TRDRES

on the Table

SHRI ROSHAN LAL (Himachal Pradesh): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following statements of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes: —

(i) Statement showing the final replies of Government in respect of Chapter V and further information in respect of Chapter I/IV of the Thirtysixth action taken Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (Sixth Lok Sabha) on the Ministry of Labour (Directorate General of Employment and Training)- (i) Reservations for, and employment of, Scheduled Castes and Scheduled Tribes in the Directorate General of Employment and Training; and (ii) Employment and Training of Scheduled Castes and Scheduled Tribes through the agency of the Directorate General of Employment and Training.

(ii) Statement showing final replies of Government in respect of Chapter V and further information in respect of Chapter I/IV of the third action taken Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (Seventh Lok Sabha) on the Ministry of Petroleum, Chemicals and Fertilizers (Department of Petroleum)— Reservations, for and employment of, Scheduled Castes and Scheduled Tribes in the Indian Oil Corporation Limited (Marketing Division).

REPORTS AND MINUTES OF COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI R. R. MORARKA (Rajasthan); Sir, I beg to lay on the Table a copy each (in English and Hindi).

⁽i) Report of Study Tour of Study Group I of the Committee on its visit to Pune, Itarsi, Allahabad, Kanpur, Lucknow and Haridwar during October, 1981.